CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: This the 8 k day of feb 2006.

Hon'ble Mr. D.R. Tiwari, Member (A) Hon'ble Mr. K.B.S. Rajan, Member (J)

Contempt Application No. 43 of 1999
IN
Original Application No. 810 of 1996

Hari Narayan Dwivedi, S/o Late Mukhram Dwivedi, R/o Quarter No. 631-C, Bauliya Railway Colony, N.E. Railway, Gorakhpur at Present working as Cinema Operator/Projectionist, working under Chief Public Relations Officer's Office, N.E. Railway, GORAKHPUR.

.....Applicant

By Adv: Sri Satyendra

VERSUS

- Sri H.N. Sah, Assistant Personnel Officer, Headquarters-1, N.E. Railway, GORAKHPUR.
- Sri M.N. Akhtar, Chief Personnel Officer (Admn.),
 N.E. Railway,
 GORAKHPUR.
- Sri Ram Dev, Chief Personnel Officer/General Manager (Personnel), N.E. Railway, GORAKHPUR.

.....Respondents.

By Adv: Sri Lalji Sinha

ORDER

By K.B.S. Rajan, Member (J)

This CCA has been filed for the alleged deliberate disobedience of the order dated 24.05.1999 in OA No. 810 of 1996 directing the respondents to allot any work to the applicant and pay him salary during the pendency of the OA. The applicant has impleaded Shri S.N. Sah, Assistant Personnel

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Officer, Sri M.N. Akhtar, Chief Personnel Officer and Sri Ram Dev, Chief Personnel Officer (P). It is not known whether these officers still continue to hold the post. In any event by virtue of the final order being passed the earlier interim order merges with the final order. Hence, Contempt Proceedings are dropped and the notices issued are discharged.

Member (J)

Member (A)

/pc/